

1	2	3	4	5
Rajasthan . . . . .	10.32	13.61	14.15	37.11
Tamil Nadu . . . . .	6.61	6.74	8.06	21.94
Tripura . . . . .	8.46	9.17	9.75	15.25
Uttar Pradesh . . . . .	8.12	8.52	9.38	15.52
West Bengal . . . . .	7.43	7.87	8.40	13.05

NOTE.—1. Data relates to Agricultural Year July-June.

2. 'Unskilled Labour' refers to 'Field Labour'/'Ploughman'. Field Labour includes ploughman, sowers, seeders, harvesters, weeders, transplanters etc.

**Statement-II**  
**Daily Wage Rates of Skilled Labour)**

State	Year			Percent- age incre- ase in 1983-84 over 1981-82
	1981-82	1982-83	1983-84	
Andhra Pradesh . . . . .	10.77	12.74	14.72	36.68
Assam . . . . .	16.32	19.01	22.05	35.11
Bihar . . . . .	10.82	12.85	14.65	35.40
Gujarat . . . . .	20.49	23.56	26.44	29.04
Haryana . . . . .	23.26	25.75	29.64	27.43
Himachal Pradesh . . . . .	16.98	19.48	22.22	30.86
Karnataka . . . . .	12.50	13.93	14.60	16.80
Kerala . . . . .	22.47	23.41	26.21	16.64
Madhya Pradesh . . . . .	12.02	14.09	16.50	37.27
Maharashtra . . . . .	13.54	13.42	15.94	17.73
Orissa . . . . .	12.35	13.87	16.28	31.62
Punjab . . . . .	25.38	29.61	35.44	39.61
Rajasthan . . . . .	14.06	17.83	18.59	32.22
Tamil Nadu . . . . .	14.22	15.71	17.38	22.22
Uttar Pradesh . . . . .	13.34	15.88	18.50	38.63

NOTE.—1. Data relates to Agricultural year July-June.

2. Data relates to carpenter based on the daily wages reported for different centres by State Governments.

**Provident Fund of Jute Workers**

1963. SHRI GURUDAS DAS GUP-TA; Will the Minister of LABOUR be pleased to state;

(a) whether it is a fact that the jute mill owners are perennial defaulters in depositing provident fund contributions;

(b) what is the amount of defaulting mill-wise at present-

(c) what steps Government have taken for the recovery of the dues; and

(d) whether Government propose to cancel the exemption of defaulting mills?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (d) A Statement showing the amount of provident fund contributions outstanding against the jute mills and the action taken by the provident fund authorities for realisation of the outstanding dues, as also cancellation of exemption, as on 30-11-1984, is attached.

**Statement**

Sl. No.	Name of the establishment	Amount of arrears (Rs. in lakhs)	Period of default	Action taken
(1)	(2)	(3)	(4)	(5)
1	M/s. Kelvin Jute Co. Ltd.	260.90	6/74 to 3/84	Prosecution under section 14 (2A) of the EPF and Miscellaneous Provisions Act, 1952 and action under section 46/199 IPC has been initiated upto 11/81. The establishment has however obtained stay order from the High Court of Calcutta.
2	M/s. Khardah Co. Ltd.	33.32	3/74 to 5/74 11/80 to 12/80	Prosecution case has been filed upto 3/75. A claim has also been preferred before the Commissioner of Pensions.
3	M/s. Megna Mills Ltd.	251.63	9/74 to 3/76 9/76 to 6/77 9/77 to 2/79 10/79 to 12/83	Civil Rule has been obtained by the establishment restraining Regional Provident Fund Commissioner from taking any action of forfeiture of outstanding dues.
4	M/s. Shree Ambika Jute Co. Ltd.	172.50	5/77 to 5/84	The establishment has obtained Civil Rule restraining Regional Provident Fund Commissioner from taking any action against the establishment of the provisions of the scheme as an unexempted establishment.
5	Angle India Jute Mills Ltd.	28.26	6/83 to 7/83	Prosecution cases have been filed upto 7/83. Meanwhile the establishment has been allowed to clear the arrears in instalments.
6	Dalhousie Jute Co. Ltd.	85.00	10/85 to 1/81 8/82 to 5/84	Civil Rule has been obtained by the establishment restraining action.

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7	Eastern Mfg. Co. Ltd.	83.18	2/77 to 8/79 8/82 to 5/82	Civil Rule has been obtained by the establishment restraining action.	i
8	North Brook Jute Mills Ltd.	115.02	1/77 to 8/78 3/80 to 11/80 11/81 to 1/82.	Injunction has been obtained by the establishment from the Calcutta High Court. The establishment is lying closed from 1/82.	«
9	Empire Jute Co. Ltd.	182.00	7/77, 9/77 to 12/79. 2/80 to 3/80 8/80 to 10/80 12/80 to 5/84	Action under section 14 (2A) of the Employees Provident Fund and Misc. Provisions Act and under section 406/409 IPC has been initiated upto 3/84.	q n o
10	Shree Gouri Shankar Jute Mills Ltd.	76.00	9/77 to 11/78 11/79 to 5/80 4/81 to 3/82	The establishment has obtained a Civil Rule restraining further action. The Mill has been lying closed from 12/81.	F J
11	Bird Jute & Exports Ltd.	14.50	1/79 to 12/83	Action under section 14 of the Employees Provident Fund and Misc. Provisions Act and under section 406/409 IPC has been initiated.	85.
12	Shree Hanuman Jute Mills Ltd.	36.75	12/83 to 5/84	The Regional Provident Fund Commissioner is taking necessary action for recovery of dues.	
13	Gouripore Co. Ltd.	280.00	1/82 to 5/82.	A Civil Rule has been obtained by the establishment restraining action.	
14	Budge Budge Jute Co. Ltd.	69.46	2/81, 4/81 to 8/81. 10/81 to 12/81 2/82 to 5/82 7/82 to 9/83	Do.	
15	Baranagar Jute Mills Ltd.	170.00	11/81 to 5/84	The establishment has obtained injunction from the High Court of Calcutta restraining action.	C O
16	Howrah Mills Ltd.	148.75	9/81 to 10/82 12/82 to 5/84	Civil Rule has been obtained by the establishment restraining action.	S a
17	Naffar Chandra Jute Mills Ltd.	28.15	4/83 to 5/84	Do.	
18	Kankinarryh Co. Ltd.	90.75	7/81 to 5/84	Do.	
19	Naihati Jute Co. Ltd.	40.25	1/82 to 9/82	Do.	
20	New Central Jute Mills	340.00	2/82 to 3/82 to 8/82	Do.	o
21	Azarpara Co.	21.13	1/83 to 4/83	The establishment is clearing the arrears in instalments.	
22	Titagarh Jute Mills Ltd.	190.00	9/82 to 12/83 and 5/84	Civil Rule has been obtained restraining action.	M

(1)	(2)	(3)	(4)	(5)
23	Victoria Jute Co. Ltd.	89.00	8/82 to 4/84	Do.
24	The Angue Co. Ltd.	162.00	8/82 to 4/84	Do.
25	Shyamnagar Jute Fly Co. Ltd.	222.00	8/82 to 4/84	Do.
26	Nuddea Mill Ltd.	195.00	9/82 to 1/83 5/83 to 5/84	Do.
27	Ganges Mfg. Ltd.	56.00	3/81 to 4/84	Do.
28	Kumarthatty Co. Ltd.	18.79	3/83 to 6/83	Establishment is clearing the arrears in instalments.
29	Delta Jute & Industries Ltd.	63.25	5/83 to 5/84	Action under section 14 (2) (A) has been taken/initiated upto 1/84.
30	M/s. National Jute Mfg. Corporation Unit R.B.H.M.	48.74	3/73 to 12/80	Action under section 8 and 14 has been initiated upto 12/76. Action under section 406/409 IPC has also been initiated. Meanwhile the commissioner of Payment has admitted claim for Rs. 43.85 lakhs.
31	Bharat Jute Mills, Howrah.	39.74	5/73 to 5/74 7/75 to 4/76 & 7/81 to 2/83 4/83 to 9/83	Prosecution cases under the Employees Provident Fund and Misc. Provisions Act filed. Action under section 406/409 IPC has been initiated. Demand notice has been issued upto 9/83.
32	M/s. Nellimaria Jute Mills.	7.37	11/82 to 4/83	The Employer has obtained stay from the Hon'ble High Court of Andhra Pradesh against prosecution under section 14. Meanwhile, they have remitted 16 instalments at the rate of 57,458 per month.
33	M/s. Katihar Jute Mills	62.20	10/71 to 12/76 11/77 to 6/82	Stay has been obtained from the High Court restraining action.
34	India Jute Co. Ltd.	67.80		Civil Rule has been obtained from the High Court restraining action.
35	M/s. Wellington Jute Co. Ltd.	40.00		Prosecution cases have been launched.
36	M/s. Caledonian Jute Mills Ltd.	30.00		Prosecution cases have been launched. Proposal for grant of instalment facility is under examination.

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